

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

CUSTOMS APPEAL NO: 85023 OF 2023

[Arising out of Order-in-Original No: CC-RK/005/2022-23 Adj.(X) ACC dated 31st October 2022 passed by the Commissioner of Customs (Exports), Air Cargo Complex, Mumbai.]

Sevenseas Global Express Logistics Pvt Ltd
No.302 & 303 ‘A’ Wing, Polaris Building,
Makhwana Road, Marol, Andheri (E), Mumbai-400059 *... Appellant*

versus

Commissioner of Customs (Export)
Air Cargo Complex, Sahar, Andheri (E), Mumbai-400099 *...Respondent*

APPEARANCE:

Shri Ranjeet Singh, Consultant for the appellant
Shri Ram Kumar, Assistant Commissioner (AR) for the respondent

CORAM:

HON’BLE MR C J MATHEW, MEMBER (TECHNICAL)
HON’BLE MR AJAY SHARMA, MEMBER (JUDICIAL)

FINAL ORDER NO: 85817/2024

DATE OF HEARING:	14/02/2024
DATE OF DECISION:	13/08/2024

PER: C J MATHEW

For order, see customs appeal no. 86413 of 2023

(Order pronounced in the open court on 13/08/2024)

(AJAY SHARMA) Member (Judicial)	(C J MATHEW) Member (Technical)
--	--